

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4992
ANSWERED ON:20.12.2000
TREASURES OF OSHO
KIRTI (JHA) AZAD;VINOD KHANNA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether certain foreign organisations in USA have managed to acquired full legal rights and control over intellectual heritage of spiritual master Osho;
- (b) if so, the details thereof; and
- (c) the steps proposed to be taken to bring back his vast treasures available in the form of books, audio and video tapes, meditation techniques, signature paintings etc. to their rightful place in Pune?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA)

(a), (b) & (c): Intellectual Property rights are proprietary in nature and for their infringement/abuse, the owner of these rights has to take recourse to such civil or criminal remedies as are available under the relevant Acts. The Government of India has no role to play in the legal disputes relating to these private rights.